## IN THE HIGH COURT OF ORISSA AT CUTTACK

## W.P.(C) Nos.28252 of 2011, 15821 and 15832 of 2015

-versus-

<u>W.P.(C) No.28252 of 2011</u> Maitree Sansad, Sutahat, Cuttack

*Petitioner* Mr. A. Mohanty, Advocate

<u>W.P.(C) No.15821 of 2015</u> Arun Kumar Budhia

... *Petitioner* Mr. A.K. Budhia (in person)

W.P.(C) No.15832 of 2015 Kodanda Kumar Bhuyan

Petitioner

State of Odisha and others

**Opp.** Parties

Mr. L. Samantray, ASC

## CORAM: THE CHIEF JUSTICE JUSTICE R.K. PATTANAIK

## ORDER 19.07.2022

1. An updated report dated 19<sup>th</sup> July, 2022, has been filed by the Advocates' Committee a copy of which has been handed over to Mr. L. Samantray, learned counsel appearing for the Opposite Parties. He states that he will examine the report and the corrective action as pointed out therein shall be taken and a compliance report shall be submitted by the next date.

2. Mr. A. Mohanty hands over a letter indicating that in the Acharya Harihar Post Graduate Institute of Cancer instructions have been issued for constructing sheds to accommodate patients and attendants visiting the hospital premises. He states

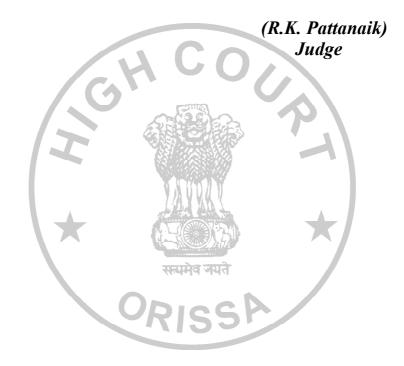
<u>Order No.</u>

35.

that a similar arrangement could be made in the Sishu Bhawan as well. Mr. Samantaray states that he will seek instructions on that aspect as well.

3. List on 5<sup>th</sup> September, 2022.

(Dr. S. Muralidhar) Chief Justice



KC Bisoi